

DIVISION BENCH

ITEM NO. 111

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

CP No.(IB)424/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> FEBRUARY, 2022,  
2:30 PM

NAME OF THE COMPANY	PARK INN BY RADISSON V/S M/S OKWU INDIA PVT LTD
UNDER SECTION	9 IBC

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING :**

None.

: *For the operational creditor.*

**ORDER**

There was no representation on behalf of the parties when the matter was called on 12.10.2021, 22.11.2021, 03.01.2022 and even today. It appears that the Operational Creditor is not interested in pursuing this petition and therefore the same is dismissed for non-prosecution.

File be consigned to the records.

—Sd—

**Virendra Kumar Gupta**  
Member (Technical)

—Sd—

**Rajasekhar V.K.**  
Member (Judicial)